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IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 28th OF JULY, 2025

WRIT PETITION No. 18117 of 2025

YOGESH KUMAR JAIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Prem Chand Batri - Advocate for the petitioner.

Ms. Janhvi Pandit - Additional Advocate General for the respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for the petitioner seeks leave to withdraw the petition.

Petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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